

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.151/2014

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th May 2018, 10.30 A.M

Name of the Company	Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|-------------------------------|------------------|-----------------------|
| 1. | Mr. D.N. Sharma,
Advocate | } For petitioner | Jinan K.R.
4/5/18. |
| 2. | Mrs. Iram Hassan,
Advocate | | |

ORDER

Ld. Counsel for the petitioner is present. Nobody is present from the respondent's side.

The Hon'ble Supreme Court vide its order dated 27/03/2018 passed in **Civil Appeal Nos. 3322-3323 of 2018** has remanded the petition to this Tribunal for consideration afresh being uninfluenced by any earlier orders passed in the matter with direction to pass orders expeditiously.

However, we take note of any representation from the side of the respondents. Issue notice to the respondents for its appearance. The petitioner is directed to make effective service on the respondents and file affidavit of service within 7 days. Petitioner is also directed to submit List of Dates along with synopsis.

List it on 07/06/2018 for appearance of the parties.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)